

Central Administrative Tribunal
Principal Bench, New Delhi

OA No. 914/2018

New Delhi this the 27th day of February, 2018

Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)

Dr. Om Prakash, aged about 59 years,
S/o late Deep Chand, Ex-Dy,
Director, CAPART, New Delhi
R/o 28A, Pocket F, GTB Enclave,
Delhi-110093

- Applicant

(Applicant in person)

Versus

Council for Advancement of People's Action
& Rural Technology,
(under the aegis of Ministry of Rural Development,
Govt. of India)
Indian Habitat Centre, Zone-5A,
(Core-C), 2nd Floor, Lodi Road,
New Delhi-110003

Through Appellate Authority,
Chairman, Executive Committee, and
Director General, CAPART, New Delhi

- Respondent

O R D E R (Oral)

Justice Permod Kohli:

This OA has been filed seeking a direction to dispose of the appeal dated 09.09.2016 filed by the applicant. The applicant is working as Deputy Director with the respondent no.1 organization. Vide order dated 20.02.2014, he was placed under suspension pending inquiry. The applicant was served with the charge-sheet dated 02.02.2015. A regular inquiry was conducted thereafter. The inquiring authority submitted its report dated 20.06.2016 which was served upon the applicant for his response. A representation was submitted by applicant to the inquiry report. On considering his representation, the disciplinary authority passed order dated

10.08.2016 imposing penalty of removal from service. The applicant preferred an appeal dated 09.09.2016 against the order of penalty. The grievance of the applicant is that the said appeal is pending since September, 2016 without any decision thereon.

2. In view of the above circumstances, the OA is disposed of, at the admission stage, with a direction to the competent appellate authority to take a decision on the appeal of the applicant dated 09.09.2016 and dispose of the same by passing a reasoned and speaking order within a period of two months from the date of receipt of copy of this order.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

/lg/